

F.No. 10/37/2018-NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, C.G.O. Complex, Lodhi Road, New Delhi – 110003. <https://nclat.nic.in>

Dated: 4th August, 2026

OFFICE ORDER
(NO. 099 / 2026)

In exercise of powers conferred by Rule 104 of the National Company Law Appellate Tribunal Rules, 2016, the Hon'ble Officiating Chairperson, NCLAT has been pleased to pass the following directions regarding "Inspection of Record" under Part-IX of the NCLAT Rules, 2016: -

The Assistant Registrar, NCLAT Chennai Bench or his/her link Officer in the absence of the Assistant Registrar, NCLAT Chennai Bench is hereby authorized to allow inspection of records under Part-IX of the NCLAT Rules, 2016 with respect to the records pertaining to NCLAT Chennai Bench.

By order of the Hon'ble Officiating Chairperson



(Raj Kumar)
Registrar

Copy to: 1) All concerned.
2) NCLAT website.